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- (a) whether Assam is the only State in the country where National Register of Citizens (NRC) has been created;
- (b) the number of Indians that have not been included in National Register of Citizens implemented in Assam;
- whether Government also proposes to implement the National Register of Citizens (NRCs) in other States of the country; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (d) National Register of Citizens (NRC) has been updated only in the State of Assam under the provisions of the Citizenship Act, 1955 and the Schedule framed under Rule 4A(4) of the Citizenship Rules, 2003. The whole exercise is monitored by the Hon'ble Supreme Court of India. 19,06,657 number of persons are not found eligible for inclusion in the final NRC published on 31st August, 2019.

Serious crimes in Delhi

†1811. SHRI REWATI RAMAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- the number of serious crimes taking place in National Capital, Delhi;
- whether it is a fact that there is no fear of police administration among criminals;
- (c) the measures being taken by Government in order to prevent recurrence of crimes; and
 - the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) As reported by Delhi Police, the total heinous crimes registered during 2019 (upto 15.11.2019) is 4628 as compared to 5014 during the corresponding period in 2018. Thus, there is a decline of 7.7% in heinous crimes during the current year as compared to the last year.

Delhi Police has instituted a number of measures to both prevent and expeditiously detect crimes in the NCT of Delhi, of which major ones include, action against organized crime, arrest/surveillance of notorious criminals, joint group patrolling in vulnerable †Original notice of the question was received in Hindi.

areas and deployment of Police Control Room (PCR) Vans and Emergency Response Vehicles to enhance Police visibility, enhanced focus on beat policing, including through re-organisation of beats, closer surveillance of criminals and citizen-centric policing through 'Jan Sampark' and other community approach programmes.

Rising attacks of Maoists in Chhattisgarh

†1812. SHRI RAM VICHAR NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

- whether Government has conducted any study regarding rising attacks of Maoists in Chhattisgarh;
 - if so, the details thereof; (b)
- whether the incidents of Maoists attacks have increased in Chhattisgarh during last year, if so, the details of registered deaths or casualties in these attacks;
- the number of cases registered against Maoists in Chhattisgarh during last year; and
- the details of steps being taken to prevent increasing Maoist attacks (e) in Chhattisgarh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) No Sir, Central Government has not conducted any such study.

In 2019, the Left Wing Extremism (LWE) related incidents and deaths in Chhattisgarh have reduced considerably in comparison with 2018. The details are as under: -

Sl. No.		2018	2019 (upto 15.11.2019)
1.	Incidents	392	392 231(356)*
2.	Deaths	153	76(138)*
3.	LWEs killed	125	72(107)*

[†]Original notice of the question was received in Hindi.

^{*} Figures in () indicate the numbers in corresponding period of 2018.